

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judges and Promotee Senior Civil Judges - Transfer and postings – Informing of – Reg.

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I

The Senior Civil Judges mentioned in Column (1) below, are ordered to be transferred and posted to the posts mentioned against their names in Column (2) below:

S.No	Name and Designation (1) Thiru/Tmt./Selvi	Ordered to be transferred and posted as (2)
1	D.LEELAVATHI, Additional Sub Judge, Pondicherry.	Sub Judge, Ponneri vice Thiru.R.BHARANIDHARAN, promoted.
2	V.PADMANABHAN, Special Judge, Special Court for trial of cases under prevention of Corruption Act, Tiruchirappalli.	Chief Judicial Magistrate, Pondicherry, vice Ms.R.VIJAYAKUMARI, promoted.
3	A.K.MEHBUB ALIKHAN, II Additional Sub Judge, Tiruchirappalli.	Deputy Director, Regional Centre of Judicial Academy, Madurai, in the newly sanctioned post.
4	M.RAJALAKSHMI, Special Sub Judge, Special Sub Court to deal with MCOP cases, Coimbatore.	Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Coimbatore, Coimbatore, in the existing vacancy
5	S.CHELLAPANDIAN, Sub Judge, Theni.	Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Madurai, Madurai, in the existing vacancy
6	S.ISVARANE, Sub Judge, Mahe.	Sub Judge, Kallakurichi, vice Thiru.N.VIJAYAKANTH, promoted

II

The **Civil Judges** mentioned in Column (1) below, ordered to be promoted as **Senior Civil Judge**, are ordered to be posted to the posts mentioned against their names in Column (2) below:

S. No	Name and Designation (1) Thiru/Tmt./Selvi	On promotion, ordered to be posted as (2)
1	P.SRIKUMAR, Principal District Munsif, Tirupathur.	Deputy Director, Regional Centre of Judicial Academy, Coimbatore, in the newly sanctioned post.
2	A.S.HARIHARAKUMAR, Judicial Magistrate-II, Kuzhithurai .	Sub Judge, Yanam, vice Thiru.N.SIVATHANU, promoted
3	G.SARATHRAJ, District Munsif, Kovilpatti	Sub Judge, Mahe, vice Thiru.S.ISVARANE., transferred
4	A.RAMESH, I Additional District Munsif, Pondicherry.	V Judge, Court of Small Causes, Chennai, vice Ms.M.SHIRIJHA transferred
5	G.VIJAYAKUMAR, Judicial Magistrate-II, Pondicherry	VII Judge, Court of Small Causes, Chennai, vice Thiru.K.BALASUBRAMANIAN, transferred
6	R.RAJESWARI, II Additional District Munsif, Pondicherry.	VIII Judge, Court of Small Causes, Chennai, vice Ms.I. JAYANTHI, transferred
7	V.SUTHA, Principal District Munsif, Poonamallee.	Additional Judicial Member, Sales Tax Appellate Tribunal, Chennai, vice Thiru.G.KARUNANITHI, promoted
8	D.SUJATHA, Metropolitan Magistrate, Fast Track Court at Magisterial Level – I, Egmore, Chennai	Additional Judicial Member, Sales Tax Appellate Tribunal, Coimbatore, vice Thiru.R.CHANDRAN, promoted
9	S.PRAKASH, Judicial Magistrate-III, Pondicherry	XI Metropolitan Magistrate, Saidapet, Chennai, vice Thiru.L.ABRAHAM LINCOLN, transferred

The aforesaid Officers are informed that necessary Notification regarding their postings, will be issued to them, after obtaining Orders from the Government regarding their new posts / deputation / repatriation / after fixing of date of inauguration of Regional Centres of Judicial Academy, as the case may be.

HIGH COURT, MADRAS
DATED: 15.09.2015

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

To

All the Officers concerned